



GOVERNMENT OF ODISHA
HEALTH & FAMILY WELFARE DEPARTMENT

No. HFW-SCH-I-COVID-0037-2020 15471 /H,Dated 01.07.2020

From,

Sri P.K.Mohapatra, IAS.

Additional Chief Secretary to Government.

To,

All Collector & District Magistrates

All CDM&PHOs

Madam/ Sir,

In our fight against COVID-19 our most valuable resources are our front line workers who are rendering tireless service while being vulnerable to infect themselves. To ensure that they are well-cared for by the system, it is decided that for elected representatives and service providers who have tested positive for COVID-19, a separate database is to be maintained and monitored.

A team of 2-3 persons team (including a doctor) at District level is to monitor this. At State level, the IT Deptt. and the Outgoing Call Centre will monitor it.

The monitoring will be on two counts:

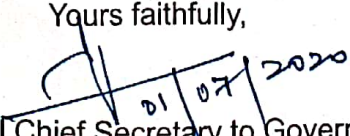
1. Contact with treating facility to ensure special attention in treatment, service and timely referral, if required.
2. Contact with family members to assure and update on patient's status and address concerns, if any.

The team will similarly monitor all ICU cases to ensure that treatment protocol is followed and families are kept in the loop.

For all such cases daily call to treating facility and periodic call to family is to be ensured.

As it is essential that our service providers and people's representatives feel cared for and protected, the above directions are to be implemented with immediate effect.

Yours faithfully,


Additional Chief Secretary to Government.

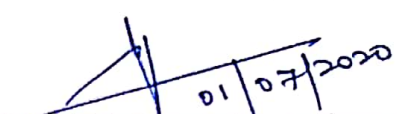
Memo No. 15472 /H, Dated ~~18~~ 01.07.2020

Copy forwarded to the Secretary, E&IT Department for information and necessary action.


Additional Chief Secretary to Government..

Memo No. 15473 /H, Dated 01.07.2020

Copy forwarded to the MD, NHM, Odisha, Bhubaneswar / MD, OSMCL, Bhubaneswar / DMET, Odisha, Bhubaneswar/ DPH, Odisha, Bhubaneswar/ DHS, Odisha, Bhubaneswar/ DFW, Odisha, Bhubaneswar / Director, Blood Safety, Odisha, Bhubaneswar/ Director, Nursing, Odisha, Bhubaneswar / Superintendents of All Govt. MCHs / Deputy Secretary to Govt. (I/c of ME.II Branch) for information and necessary action.


Additional Chief Secretary to Government.